

(c) if so, the implications of such terms on our servicing liabilities such as payment of interest, etc. ?

**THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):**

(a) During the Bank fiscal year 1982 (July 1, 81-June 30, 1982), agreements were signed for IDA assistance to various projects for \$900 million. For the Bank's fiscal year 1983, it has been indicated that assistance from the World Bank group would be of the order of \$2.2 billion but the break-up between IDA and IBRD funds has not been indicated so far.

(b) No decision has so far been taken for changing the terms and conditions of IDA credits with effect from fiscal year 1984.

(c) Does not arise.

**Assets/Deposits of Nationalised Private and Foreign Banks**

4421. **SHRI BHOGENDRA JHA:** Will the Minister of FINANCE be pleased to state :

(a) what are the total assets, deposits etc. of various nationalised and private banks including foreign banks in the country;

(b) whether it is proposed to nationalise all the private both Indian and foreign banks in the country to bring about homogeneity in the banking system; and

(c) if not, the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJAPY):**

(a) Reserve Bank of India have reported that on the basis of the latest available balance sheets of the banks, the requisite information is as follows :-

(Amount in crores of Rupees)

	Deposits and other accounts	Paid-up capital reserves/other reserves, borrowing and other liabilities (excluding contra items and deposits and other accounts)	Total assets or total liabilities (excluding contra items)
1. State Bank of India & 7 Subsidiaries	15,021.52	3,634.01	18,655.53
2. Nationalised Banks (26 Banks)	33,752.32	2,646.13	36,398.45
3. Private sector Indian Scheduled Commercial Banks (34 Banks)	2,659.82	286.03	2,945.85
4. Foreign Banks (16 Banks)	1,439.23	297.79	1,737.02
5. Functioning Non-Scheduled Commercial Banks (3 Banks)	8.36	1.10	9.46
	52,881.25	6,865.06	59,746.31

(Data as on 31-12-81 except for four Indian Scheduled commercial banks and one non scheduled commercial bank)

(b) No, Sir.

(c) As regards Private Sector Indian Scheduled Commercial Banks Government have already nationalised six such banks on 15th April, 1980 with demand and time liabilities of over Rs. 200 crores. It has not been considered advisable to nationalise smaller Banks which have limited and localised operations. Foreign banks provide, by and large business of specialised nature such as facilitating foreign trade and tourism. The operation of banks of one country in another, subject to the laws of the land, is mainly for such purposes and is part of an international facility. Our Indian banks also maintain their branches in many countries.

#### Closure of Foam Rubber Factories due to Heavy Excise Duty

4422. SHRI N. DENNIS :  
SHRI A. NEELALOHITHADASAN  
NADAR :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the closure of foam rubber factories in the organised sector due to heavy excise duty ;

(b) the total excise duty collected from them in years 1973-74 and 1980-81 ; and

(c) whether Government propose to rationalise the excise taxation on foam rubber so as to prevent the evasion of excise duty by clandestine unit ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) Government have not received any report regarding the closure of foam rubber factories in the organised sector only due to heavy excise duty.

(b) The information is being collected and will be laid on the Table of the House in due course.

(c) There have so far been no reports of evasion of excise duty by "clandestine unit". The question of rationalising the excise tariff structure on this score does not arise.

#### दिल्ली में सोने और विदेशी मुद्रा का पकड़ा जाना

4423. श्री निहाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सीमा शुल्क अधिकारियों ने दिल्ली के एक स्थानीय व्यापारी से चीन की मुहर वाला सवा चार किलोग्राम सोना और विदेशी मुद्रा बरामद की है; और

(ख) यदि हां, तो उस व्यापारी तथा उन अन्य व्यक्तियों का ब्योरा क्या है, जिनके विरुद्ध अब तक इस सम्बन्ध में, कार्यवाही की गई है और की गई कार्यवाही का ब्योरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) और (ख) जी, हां। दिल्ली में तैनात सीमा शुल्क अधिकारियों ने 29-6-82 को चांदनी चौक, दिल्ली के किसी कुंदन लाल छाबड़ा नामक व्यक्ति से सोने की 32 सिल्लियां (जिनका कुल वजन लगभग 4.225 किलो ग्राम है) लगभग 2.50 लाख रुपये के मूल्य के बराबर विदेशी मुद्रा और भारतीय मुद्रा में 3.00 लाख रुपये पकड़े। अभिगृहीत सोने की सिल्लियों में से 25 सिल्लियों पर "प्रारगोर्सा 10 तोलास ग्यासो पाउण्डेयर एस्सायुर 999.0" अंकित था और शेष 7 सिल्लियों पर "9999 100% प्युअर गोल्ड 5000 लीचियांग गोल्ड डीलर" अंकित था।